

Court - I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 191 of 2014 in Appeal No. 99 of 2014 &
IA-198 of 2014 in Appeal No. 104 of 2014

Dated : 26th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

IA No. 191 of 2014 in
Appeal No. 99 of 2014

Haryana Power Purchase Center **....Appellant(s)**
Versus
Central Electricity regulatory Commission **...Respondent(s)**
& Ors.

Counsel for the Appellant(s) : **Mr. M.G. Ramachandran**
Ms. Poorva Sahegal
Ms. Anushree Bardhan
Counsel for the Respondent(s): : **Mr. J.J. Bhatt, Sr. Adv.**
Mr. Vishrov Mukherjee for R.2
Mr. Prinay Deep Shah for R.11
Mr. G. Umopathy for R.3
Ms. Swapna Seshadri for R.14
Mr. Rahul Dhawan for R.12 & 13
Mr. Saurabh Mishra for R.1

IA-198 of 2014 in
Appeal No. 104 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. **....Appellant(s)**
Versus
Central Electricity regulatory Commission **...Respondent(s)**
& Ors.

Counsel for the Appellant(s) : **Mr. M.G. Ramachandran**
Ms. Poorva Sahegal
Ms. Anushree Bardhan
Counsel for the Respondent(s): : **Mr. J.J. Bhatt, Sr. Adv.**

Mr. Vishrov Mukherjee for R.2
Mr. Prinay Deep Shah for R.11
Mr. G. Umapathy for R.3
Ms. Swapna Seshadri for R.14
Mr. Rahul Dhawan for R.12 & 13
Mr. Saurabh Mishra for R.1

ORDER

We have heard the learned counsel for both the parties in I.A. No. 191 of 2014 in Appeal No. 99 of 2014 and I.A. No. 198 of 2014 in Appeal No. 104 of 2014.

Order is Reserved.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson